# GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA STARRED QUESTION NO. †\*372 ANSWERED ON 11.08.2016

#### EMBANKMENT OF RIVERS

### †\*372. SHRI RAM SWAROOP SHARMA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of measures being taken by the Union Government for the embankment of rivers including Beas and Sutlej along with disposal of excessive rain water and flood control in the country particularly in Himachal Pradesh;
- (b) whether any proposals for the embankment of certain rivers and flood control have been received from various States including Himachal Pradesh during the current Plan period; and
- (c) if so, the details thereof and the action taken thereon?

### **ANSWER**

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARTI)

(a) to (c): A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION No. 372 FOR ANSWER ON 11.08.2016 REGARDING "EMBANKMENT OF RIVERS"

(a) Flood Management being within the purview of States, the schemes for flood control including construction of embankments are formulated and implemented by State Governments as per their priorities. The Central Government supplements the efforts of the States by providing technical advice and also promotional financial assistance for management of floods in critical areas.

The Government of India had launched a Flood Management Programme (FMP) for providing central assistance to States for undertaking measures of flood management, raising and strengthening of embankments, anti-erosion, restoration of damaged works and anti-sea erosion. Under FMP, a total of 522 projects for Rs.13238Crore have been approved and the central assistance of Rs 4773.08 Crore has been released till date which includes the central assistance of Rs. 1207.08 Crore released in XII Plan. The State-wise details of works approved, works completed and funds released during XI and XII Plan under FMP are given at **Annexure-1**.

In the State of Himachal Pradesh, a total of 7 projects on tributaries on River Beas and Sutlej involving raising & strengthening of embankments, anti-erosion and channel improvement capacity for proper drainage of excessive rain water have been approved under FMP and the central assistance of Rs.387.85 crore has been released which includes Rs221.87crore released in XII Plan.

(b) & (c) The Central Water Commission (CWC) and Ganga Flood Control Commission (GFCC) under the Ministry provide technical guidance to States in formulation of techno-economically viable measures of flood management in the country. During XII Plan, a total of 619 flood management projects were received from the States out which 277 projects were cleared by these organisations. State-wise status of appraisal of projects including the projects of Himachal Pradesh, are given at **Annexure-2**.

So far as the State of Himachal Pradesh is concerned, 9 flood management projects for Rs.2398.89 crore including the projects on the tributaries of Rivers Beas and Sutlej were received during XII Plan, out of which 7 projects for Rs. 1364.94 crore were cleared.

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF STARRED QUESTION No. 372 FOR ANSWER ON 11.08.2016 REGARDING "EMBANKMENT OF RIVERS"

### State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme (FMP) during XI and XII Plan

Rs. in crore

Sl. No	State	XI Plan				XII Plar	ı	Total (XI + XII Plan) Status			
•		Works Approved		Funds Release	Works Approved		Funds Release	Work	s Approved	Number of	Total Funds
		Nos.	Estimate d Cost	d ( XI Plan)	Nos ·	Estimate d Cost	d ( XII Plan)	Nos ·	Estimate d Cost	Works Comple ted	Released (XI + XII Plan)
1	Arunachal Pradesh	21	224.69	81.69	0	0.00	64.22	21	224.69	11	145.91
2	Assam	100	996.14	748.86	41	1386.97	64.89	141	2383.11	94	813.75
3	Bihar	43	1370.42	723.18	4	447.63	184.64	47	1818.05	41	907.82
4	Chhattisgarh	3	31.13	15.57	0	0.00	3.75	3	31.13	0	19.32
5	Goa	2	22.73	9.98	0	0.00	2.00	2	22.73	2	11.98
6	Gujarat	2	19.79	2.00	0	0.00	0.00	2	19.79	1	2.00
7	Haryana	1	173.75	46.91	0	0.00	0.00	1	173.75	0	46.91
8	Himachal Pradesh	3	225.32	165.98	4	1139.62	221.87	7	1364.94	1	387.85
9	Jammu & Kashmir	28	408.22	252.57	15	562.47	129.39	43	970.69	8	381.96
10	Jharkhand	3	39.30	18.44	0	0.00	4.27	3	39.30	2	22.71
11	Karnataka	3	59.46	23.80	0	0.00	0.00	3	59.46	0	23.80
12	Kerala	4	279.74	63.68	0	0.00	55.22	4	279.74	0	118.90
13	Manipur	22	109.34	66.34	0	0.00	24.36	22	109.34	19	90.70
14	Meghalaya	0	0.00	3.81	0	0.00	0.00	0	0.00	0	3.81
15	Mizoram	2	9.13	14.48	0	0.00	1.93	2	9.13	0	16.41
16	Nagaland	11	49.35	28.96	6	74.52	31.04	17	123.87	9	60.00
17	Orissa	67	169.00	101.12	1	62.32	0.00	68	231.32	60	101.12
18	Puducherry	1	139.67	7.50	0	0.00	0.00	1	139.67	0	7.50
19	Punjab	5	153.40	40.43	0	0.00	0.00	5	153.40	0	40.43
20	Sikkim	28	104.92	83.69	17	261.40	8.15	45	366.32	21	91.84
21	Tamil Nadu	5	635.54	59.82	0	0.00	0.00	5	635.54	0	59.82
22	Tripura	11	26.57	23.62	0	0.00	0.00	11	26.57	8	23.62
23	Uttar Pradesh	26	667.57	290.69	3	291.70	111.22	29	959.27	6	401.91
24	Uttarakhand	12	119.82	49.63	10	715.72	153.98	22	835.54	8	203.61
25	West Bengal	17	1822.08	643.26	1	438.94	146.14	18	2261.02	6	789.40
	Total	420	7857.08	3566.00	102	5381.28	1207.08	522	13238.36	297	4773.08

# ANNEXURE REFERRED TO IN REPLY TO PARTS (b) TO (c) OF STARRED QUESTION No. 372 FOR ANSWER ON 11.08.2016 REGARDING "EMBANKMENT OF RIVERS"

									(Rs.	in crore)	
	SN	State/Org	Received*		Cleared		Returned/ deleted		Under Examination		
(CWC)			Nos	cost	Nos	cost	Nos	cost	Nos	cost	
A	1	Assam	135	11756.07	54	1625.34	4	137.76	12	2211.21	
	2	Arunachal Pradesh	24	590.66	12	176.45	1	10.00	1	92.00	
	3	Manipur	6	2226.40	0	0.00	5	1599.17	0	0.00	
	4	Meghalaya	9	441.64	0	0.00	1	12.78	3	3.81	
	5	Mizoram	4	45.44	0	0.00	0	0.00	0	0.00	
	6	Nagaland	26	385.54	8	62.40	4	44.26	0	0.00	
	7	Sikkim	18	356.78	17	261.40	0	0.00	0	0.00	
	8	Tripura	4	273.90	3	188.98	0	0.00	1	84.92	
	9	Br. Board	22	897.78	10	208.98	2	147.53	4	457.41	
	10	West Bengal	7	145.59	0	0.00	0	0.00	4	31.19	
	11	Karnataka	8	360.99	7	290.36	0	0.00	0	0.00	
	12	Kerala	11	3329.54	1	255.34	0	0.00	0	0.00	
	13	Tamil Nadu	2	7028.00	0	0.00	2	7028.00	0	0.00	
	14	Lakshadweep	1	9.36	0	0.00	0	0.00	0	0.00	
	15	Chhattisgarh	21	254.20	0	0.00	21	254.20	0	0.00	
	16	Rajasthan	1	9.10	0	0.00	0	0.00	0	0.00	
	17	Himachal Pradesh	9	2398.890	7	1181.28	0	0.00	0	0.00	
	18	Haryana	1	181.420	0	0	1	181.42	0	0	
	19	J&K	104	6966.733	43	1140.94	2	51.70	8	124.21	
	20	Punjab	10	727.386	7	310.0864	0	0	1	284.98	
	21	Andhra Pradesh	2	1125.70	0	0.00	2	1125.70	0	0.00	
	22	Goa	2	22.73	2	22.73	0	0.00	0	0.00	
	23	Puducherry	1	139.67	1	139.67	0	0.00	0	0.00	
	24	Maharashtra	2	39.02	1	24.37	1	14.65	0	0.00	
	25	Telangana	0	0.00	0	0.00	0	0.00	0	0.00	
	26	Odisha	0	0.00	0	0.00	0	0.00	0	0.00	
	27	Madhya Pradesh	0	0.00	0	0.00	0	0.00	0	0.00	
	28	Gujarat	0	0.00	0	0.00	0	0.00	0	0.00	
	29	UP	0	0.00	0	0.00	0	0.00	0	0.00	
	30	Delhi	0	0.00	0	0.00	0	0.00	0	0.00	
		Sub-Total (CWC)	430	39712.53	173	5888.32	46	10607.16	34	3289.73	
	*- The schemes received during 2011-12 (appraised during XII Plan)are also included .										
В	1	Bihar	41	9466.30	20	1792.99	6	4469.83	15	3203.47	
(GFCC)	2	Jharkhand	2	54.15	1	52.63	1	1.52	0	0.00	
	3	Himachal Pradesh	1	190.82	1	190.82	0	0.00	0	0.00	
	4	Rajasthan	2	192.84	0	0.00	0	0.00	2	192.84	
	5	Uttarakhand	53	1476.24	41	1161.60	5	98.68	7	215.96	
		Uttarakhand	1	532.27	1	532.27	0	0.00	0	0.00	
	<u> </u>	(Special Package)									
	6	Uttar Pradesh	84	3462.93	39	1316.69	25	917.67	20	1228.57	
	7	West Bengal	5	3557.15	1	1192.43	2	43.71	2	2321.01	
		Sub-Total(GFCC)	189	18932.70	104	6239.43	39	5531.42	46	7161.85	
		Grand Total	619	58645.24	277	12127.75	85	16138.58	80	10451.58	